

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100212/2018	Shoeb Farooq Navsariwala @ MA 745/18 @ BA 582/18 - Appellant / Org. Accused Vs Abdul Rehman E Motiwala and The State of Maharashtra - Respondent	Satyam R. Dube
2	CRI APPEAL	100213/2018	Shoeb Farooq Navsariwala@MA-74-18,BA-583-18-Aplnt. Vs Mohammed Aslam Malkani and The State of Maharashtra-Respds.	Satyam R. Dube
3	BAIL APPLN NDPS	101157/2020	Smt. Damini Marutri Janbandu @ Akka Vs STATE GOVERNMENT OF ANC WORLI UNIT, MUMBAI	Ashish B. Baraskar SPP
<u>EVIDENCE PART HEARD</u>				
4	NDPS S CASE	100035/2010	ANC Azad Maidan Unit Vs Fatima Abdul Gafar Shaikh @ Gori Buddhi	APP Tawade Mr.Bhandary-12
5	NDPS S CASE	100001/2015	ANC Azad Maidan Unit Vs Samsan Oguguaa	APP Tawade Adv Mishra
6	NDPS S CASE	100027/2015	ANC worli Unit Vs Joseph Chidibere Evozo	APP Tawade Shinde
7	NDPS S CASE	100146/2017	Rahul Saini (I.O) NCB Vs Sophie Dzidza Sonje	SPP Saldanha
<u>EVIDENCE</u>				
8	NDPS S CASE	100019/2014	ANC Kandivali Unit Vs Halima Sayyad Sadik	APP Tawade
9	NDPS S CASE	100230/2015	ANC, Bandra Unit. Vs DEEPAK UTTAM SONAWANE.	APP Tawade
<u>CHARGE</u>				
10	NDPS S CASE	100185/2015	The State of RCF Police station Vs Jamil Chandbadshah Sayyed	
11	NDPS S CASE	100075/2019	Narcotics Control Bureau Vs Sayyed Shabaz Shahid	
<u>HEARING BEFORE CHARGE</u>				
12	NDPS S CASE	100014/2014	The State AIU Vs Ms. Catia Daclesa Franciso	SPP Leena Shinde Sartaj Shaikh

DOCUMENTS

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
13	NDPS S CASE	100014/2017	PYDHONIE POLICE STATION. Vs SMT. MERY KANNAN TEVAR	
			<u>COMPLIANCE</u>	
14	BAIL APPLN NDPS	101175/2020	Rohit Avinash Sawant Vs The State Meghwadi Police Station	Shraddha R. Verma
				PP
15	CRI BAIL APPLN	102288/2020	Meena Balkrishna Pandeyji @ Madarbi Wahid Ali Shaikh --- Applicant Vs The State of Maharashtra - Pydhone Police Station --- Respondent	V. P. Shinde
			<u>APPEARANCE</u>	
16	NDPS S CASE	100085/2018	The State (Khar Police Station) Vs Sahil Ramzan Ali Khan @ Massa	
17	NDPS S CASE	100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	APP Tawade
18	REMAND APPLN NDPS	100095/2020	The State- Malwani Police Station Vs Kalidas Rama Kale	
19	REMAND APPLN NDPS	100096/2020	The State- Nagpada Police Station Vs Saddam Najir Shaikh @ Teja	
20	SPL.CASE	100799/2020	Union of India, Narcotics Control Bureau Vs Md. Salim Ayyub Sheikh alias Sunil	SPP
21	NDPS M A	101009/2020	Arbaz Chand Shaikh Vs The State of Maharashtra Dahisar Police Station	S.A. Vasid
22	REMAND APPLN NDPS	100845/2020	The State of Maharashtra Through Varsova Police Station Vs Abujar Mohammad Jafar Shaikh	PP
23	REMAND APPLN NDPS	100849/2020	The State of Maharashtra Through ANC, Worli Unit Vs Sanjay Arjun Shinde and Anr.	PP
24	REMAND APPLN NDPS	100850/2020	The State of Maharashtra Through ANC Bandra Unit Vs Yash Girish Kalani and Anr.	PP

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Criminal Cause List Dated 23-11-2020**

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25	REMAND APPLN NDPS	100851/2020	The State of Maharashtra Through DCB, CID Unit - I Vs Alihasan Mohammad Shabbir Shaikh @ Mama	PP
<u>PRODUCTION OF ACCUSED</u>				
26	REMAND APPLN NDPS	100466/2020	The state of Maharashtra through NCB Mumbai. Vs Sunny Ocha Iyke	PP
27	REMAND APPLN NDPS	100531/2020	The state of Maharashtra through NCB, Mumbai Vs Habib Aziz Choudhary	PP
28	REMAND APPLN NDPS	100819/2020	STATE GOVERNMENT OF ANDHERI POLICE STATION, MUMBAI Vs Noushad Mtiulla Kureshi	SPP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
29	NDPS S CASE	100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	SPP Saldhana Adv Sartaz Shaikh

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100929/2018	Kundan Dhake-Aplcnt. Vs Pen A Trait Communications (I) P.Ltd.-Respdt.	M. B. Shirsat
2	CRI REV APP	101010/2018	M/s. Nirguna Balik Satsang Mandal (India)-Aplcnt. Vs Jamnabai Thakurdas Lakhani Enterprises Ltd. (JTL)-Respdt.	Dinesh Tiwari and Assoc.
3	CRI APPEAL	100832/2018	Manoj Nana Kene - Applicant (Orig. Opponent No.1) Vs Nisha @ Deepali Majoj - Respondent (Ori. Applicant)	Rashma Bopi
<u>EVIDENCE PART HEARD</u>				
4	NDPS S CASE	100067/2013	The State ANC Vs Sunday Izike Ojaga	
5	NDPS S CASE	100021/2016	ANC Worli Unit. Vs GANPAT GANGARAM GODSE.	APP Tawade
6	NDPS S CASE	100096/2016	ANC Ghatkopar Unit Vs MEHANDIHASAN JAHIRHASAN MIRZA	APP Tawade Adv S R Patil
<u>EVIDENCE</u>				
7	NDPS S CASE	100025/2014	ANC Worli Unit Vs Nadim Kadar Shaikh	APP Tawade
<u>CHARGE</u>				
8	NDPS S CASE	100209/2015	State Goregaon Police station Vs Rahul Atul Maji	APP Tawade
9	NDPS S CASE	100018/2016	State Azad Maidan Police Station Vs Suresh Viresh Kallubhatta	APP Tawade
<u>DOCUMENTS</u>				
10	NDPS S CASE	100128/2014	The State ANC Vs Tony Kenith Richard and Anr.	
(Main Matter REMAND APPLN NDPS/0100097/2014)				
<u>COMPLIANCE</u>				
11	NDPS S CASE	100076/2018	ANC Ghatkopar Unit Vs Blesing Edwin Okereke	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

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12	NDPS S CASE	100097/2018	State Mankhurd Police Station Vs Vishal Kacharu Jadhav	APP Tawade
<u>REPLY/SAY</u>				
13	NDPS S CASE	100142/2019	Special Intelligence and Investigation Branch-Export Vs Nooruddeen S/o Azeemuddeen and Anr	
14	SPL.CASE	100425/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
15	SPL.CASE	100745/2020	The State of Maharashtra Tilak Nagar Police Station Vs Mohammed Jahid Ahmed Khan	APP
16	SPL.CASE	100746/2020	The State of Maharashtra Thr ANC Worli Unit Vs Saba Abid Shaikh and ors	PP
<u>APPEARANCE</u>				
17	NDPS S CASE	100058/2013	The State ANC Vs Peter Climent Ariz	
18	NDPS S CASE	100234/2015	State Kasturba Marg Police Station Vs Mosin @ Chiku Mennuddin Shaikh.	APP Tawade Mishra
19	NDPS S CASE	100069/2018	State Versova Police Station Vs Kadari Munavar Khan	APP Tawade
20	NDPS S CASE	100133/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Hasanali Subhanali Shaikh	
21	SPL.CASE	100907/2020	The State- Bandra Railway Police Station Vs Anil Bhimrao Shinde and ors	PP
22	REMAND APPLN NDPS	100855/2020	The State of Maharashtra Through Custom Dept. Vs Sirhan Shah S/o Ramesh Chandulal Shah	PP

AWAITING R AND P

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

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23	CRI APPEAL	100720/2018	Motilal Shah@MA-2224-18,BA-2-84-18-Aplnt. Vs Ashun H. Lahir-Respdt.	Rajesh Jain
<u>PRODUCTION OF ACCUSED</u>				
24	NDPS S CASE	100185/2018	ANC Ghatkopar Unit Vs Taufiq Rafiq Khan and anr	APP Tawade
25	NDPS S CASE	100081/2019	Narcotics Control Bureau Vs Sandhya Pradipkumar Akhani and Anr	
26	REMAND APPLN NDPS	100520/2020	The State of Maharashtra Through N C B Vs Adedoja Lawis Francis @ Seriki kumar Adekunle	PP
27	REMAND APPLN NDPS	100529/2020	STATE GOVERNMENT OF MALVANI POLICE STATION, MUMBAI. Vs KADIR MUSTAK VYAPRI	PP
28	SPL.CASE	100908/2020	The State of Maharashtra through Dharavi Police Station Vs Mohd. Sabi @ Sabiya Sabiulla Faruqee	PP
29	REMAND APPLN NDPS	100836/2020	The State of Maharashtra Through Meghwadi Police Station Vs Rohit Avinash Sawant	PP
<u>SAYHEARING ON EXH.READY</u>				
30	NDPS S CASE	100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	SPP Geeta Nayyar Adv Ayaz Khan
<u>REPORT</u>				
31	NDPS S CASE	100203/2014	State Vakola Police Station Vs Okoro Josef Asah and ors.	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	NDPS S CASE	100012/2014	ANC Ghatkopar Unit Vs Datta Uttam Kamble	APP Tawade
2	CRI APPEAL	100091/2018	Sandhya Atamaram Bolar@MA-36- -18,BA-269-18-Aplnt. Vs State of Maharashtra and Meenakshi Prabhakar Thalkar- Respdt.	D. S. Dube and Assoc.
3	CRI APPEAL	100499/2018	Satish Sunder Kotian-Aplnt. Vs The State of Maharashtra and Ashok Gopal Banjan-Respdt.	Archana Singh
4	CRI APPEAL	100023/2019	M/s. Emkay Exports - Appellant (Org. Accused) Vs Madhusudan Shrikrishna-Respdt.	S. H. Bohra
5	CRI APPEAL	100111/2019	Ledrul Mohamed Khurmanali Khan @ MA 344-19 - Appellant (Org Accused) Vs The State of Maharashtra - Respondent	Shailesh S. Kharat
<u>EVIDENCE PART HEARD</u>				
6	NDPS S CASE	100002/2010	ANC Kandivali Unit Vs Rakeshkumar Lallan Yadav 1	APP Tawade Yogini Kadam
7	NDPS S CASE	100071/2013	ANC Bandra Unit Vs Simion Ugoke Eken	APP Tawade
8	NDPS S CASE	100087/2013	ANC Ghatkopar Unit Vs Khakendra Karansing sonag	APP Tawade
<u>EVIDENCE</u>				
9	NDPS S CASE	100009/2013	ANC Kandivali Unit Vs Joharabi Mehboob Shaikh	APP Tawade
<u>CHARGE</u>				
10	NDPS S CASE	100107/2014	ANC Bandra Unit Vs Asif Akbar Khan	APP Tawade

(Main Matter REMAND APPLN NDPS/0100076/2014)

HEARING BEFORE CHARGE

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
11	NDPS S CASE	100051/2014	ANC Kandivali Unit Vs Salim Mohd. Amin Shaikh	APP Tawade
(Main Matter REMAND APPLN NDPS/0100131/2013)				
12	NDPS S CASE	100033/2019	ANC, Bandra Unit Vs Chinonso Udegu Namadi	APP Tawade
<u>ORDER</u>				
13	CRI REV APP	100718/2018	Jerry K. Joseph - Applicant (Orig. Complainant) Vs State of Maharashtra - Mulund Police Station - Respondent	R. V. Sipahimalani
<u>DOCUMENTS</u>				
14	NDPS S CASE	100046/2015	State Shivaji Nagar Police Station Vs Smt. Banubi Makbul Qureshi	APP Tawade
<u>REPLY/SAY</u>				
15	BAIL APPLN NDPS	101182/2020	Sirhan Shah S/o Ramesh Chandulal Shah Vs APSO, APSC, Mumbai	Farooque Ansari PP
16	BAIL APPLN NDPS	101190/2020	Vicky Bharat Kalyani Vs APSO, APSC Mumbai Zone III	Ayaz Khan
<u>APPEARANCE</u>				
17	NDPS S CASE	100062/2019	ANC Azad Maidan Unit Vs Fahim Sikandar Shaikh	APP Tawade
18	NDPS S CASE	100072/2019	ANC Ghatkopar Unit Vs Sultan Sohel Sayyad and Others	APP Tawade
19	NDPS S CASE	100076/2019	The State of Maharashtra Versova Police Station Vs Eze Michael	
<u>PRODUCTION OF ACCUSED</u>				
20	REMAND APPLN NDPS	100039/2020	The State- Dahisar Police Station Vs Arbaz Chand Shaikh	
21	REMAND APPLN NDPS	100370/2020	The State of Maharashtra Nagpada Police Station Vs Mohammad Shahid Mohamad Saeed Qureshi and anr	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
22	REMAND APPLN NDPS	100446/2020	The State of Maharashtra DCB CID, SPP Unit - IV Vs Ali Mohd Shafi Alam Shaikh	
23	SPL.CASE	100542/2020	The State of Maharashtra Thr D N Nagar Police Station Vs Naim Nabibaksh Shaikh @ Gappu	Vikas Patil
24	REMAND APPLN NDPS	10479/2020	The State of Maharashtra Vs Ismail Jakir Khan	PP
25	REMAND APPLN NDPS	100480/2020	STATE GOVERNMENT Vs Vishal Vijay Yadav	PP
26	SPL.CASE	100715/2020	Directorate of Revenue Intelligence Vs Ribera Anez Delicia	SPP
27	SPL.CASE	100861/2020	The State of Maharashtra Charkop Police Station Vs Chiboy Francis	APP
28	SPL.CASE	100887/2020	The State of Maharashtra ANC, Azad Maidan Unit Vs Abdar Ali Gafur Gazi @ Akhtar and Anr	APP
29	REMAND APPLN NDPS	100835/2020	NCB Vs Bruno John Ngwale and anr	PP
<u>ARGUMENT ON EXH.READY</u>				
30	NDPS S CASE	100134/2019	The State of Maharashtra Amboli Police Station Vs Niras Azubik Okhaw and Others	
<u>SAYHEARING ON EXH.READY</u>				
31	NDPS S CASE	100063/2019	Narcotics Control Bureau Vs Ahamed Kunhi B @ Khader and Others	
32	SPL.CASE	187/2020	The State of Maharashtra Nagpada Police Station Vs Shahabuddin Liyakatali Kalam Shaikh @ Tyatu	

PROCLAMATION

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
33	NDPS S CASE	100022/2011	State Dahisar Police Station Vs Mohamad Sadik Shaikh and 2 ors.	APP Tawade Beedkar-13 Mishra-2
34	NDPS S CASE	100011/2012	ANC Azad Maidan Unit Vs Navinchandra Mathuradas Radiya	APP Tawade
35	NDPS S CASE	100068/2012	ANC Kandivali Unit Vs Puransingh Kalusingh Sonar and one other	APP Tawade
36	NDPS S CASE	100015/2014	The State AIU Vs Ms. Thalitha Mosiga Potgieter	SPP Leena Shinde
37	NDPS S CASE	100082/2018	ANC Worli Unit Vs Uzoum Chikkudum Leeones	APP Tawade
<u>REPORT</u>				
38	CRI M A	103091/2019	Pritam Pravin Patil -- Applicant Vs Sandip Dattaram Ardekar -- Respondent	Sanjay Patankar
<u>DORMANT FILE</u>				
39	NDPS S CASE	100535/1989	DRI Vs Shaban Ali Mohd Ali Jameri	SPP-Mr. Gupte
40	NDPS S CASE	100772/1989	NCB Vs Smt. Shashibala Nair	SPP-Gupte

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	NDPS S CASE	100226/2015	ATS, CHARKOP UNIT. Vs Sachin Dilip Bagul and Ors 4	SPP Chimalkar Dilip Mishra A1 Aiyaz Khan A2
<u>EVIDENCE PART HEARD</u>				
2	NDPS S CASE	100104/2004	Asstt.Comm. of Customs Vs Ebrahim Mustaq Ali Khan	SPP Leena Shinde Ms. Apeksha Vora
<u>ARGUMENTS</u>				
3	CRI APPEAL	100864/2018	M/s. Panacea Developers@MA-2731-18,- A-2708-18-Aplnt. Vs The State of Maharashtra and Kapil Dharamkumar Kapadia-Respdt.	Jayant Bodke
4	CRI APPEAL	100193/2019	M/s. Haresh Trading Co. Through Haresh J. Dharmani-Aplnt. Vs Bank of Baroda-Respdt.	COGITO Legal
5	CRI APPEAL	100194/2019	Feridoon Delkhah-Aplnt. Vs Bank of Baroda-Respdt.	Puneet K. Gogad
<u>HEARING</u>				
6	NDPS S CASE	100064/2017	ATS Charkop Unit Vs Bhanudas More @ Bhavesh Patel	SPP Chimalkar Adv Mishra
7	NDPS S CASE	100020/2019	ATS, Charkop Unit Vs Rajjak Hasanali Rupani @ Chacha	SPP Chimalkar
8	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	
<u>EVIDENCE PART HEARD</u>				
9	NDPS S CASE	100020/2011	ANC Ghatkopar Unit Vs Rziya Babu Sayyed	APP Tawade
10	NDPS S CASE	100035/2011	ANC Kandivali Unit Vs Gajanan Sudam Kardile	APP Tawade
11	NDPS S CASE	100045/2012	The State ANC Vs Dhirendra Bansraj Singh @ Bittu	
<u>EVIDENCE</u>				

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
12	NDPS S CASE	100038/2014	ANC Bandra Unit Vs Gopal Ram Nayar	APP Tawade
			<u>CHARGE</u>	
13	NDPS S CASE	100135/2014	ANC Azad Maidan Unit Vs Nasim Bano Shaikh and Anr.	APP Tawade
(Main Matter REMAND APPLN NDPS/0100052/2014)				
<u>HEARING BEFORE CHARGE</u>				
14	NDPS S CASE	100192/2015	ANC Ghatkoper Unit Vs Mohd. Parvej @ Pankhya Anwar Ali Shaikh.	APP Tawade
15	NDPS S CASE	100015/2016	ANC, Ghatkoper Unit. Vs NADEEM SALIM SORATIA.	APP Tawade
16	SPL.CASE	100442/2020	The State of Maharashtra Nagpada Police Station Vs Mohd. Akram Mohd. Tahir Ansari	
<u>DOCUMENTS</u>				
17	NDPS S CASE	100119/2016	ANC, GHATKOPER UNIT. Vs SHASHIKANT HARIHAR BAHIDAR	
<u>FILING AFFIDAVIT</u>				
18	CRI REV APP	100073/2019	ICICI Bank Ltd. - Applicant Vs The State of Maharashtra - Sr. Police Inspector - V. B. Nagar Police Station - Respondent	M/s. Bhide and Associated
19	CRI APPEAL	100707/2019	Dinesh Annarao Jadhav @ MA 2288-19 - Appellant Vs Rekha Dinesh Jadhav and State of Maharashtra - Respondent	M. H. Syed and Shyamdhar
20	CRI M A	102288/2019	Dinesh Annarao Jadhav @ Appeal 707-19 - Appellant Vs Rekha Dinesh Jadhav and State of Maharashtra - Respondent	M. H. Syed and Shyamdhar
<u>COMPLIANCE</u>				
21	NDPS S CASE	100043/2009	The State - Worli Vs Naresh Bahaddur Savat 1	
<u>APPEARANCE</u>				
22	NDPS S CASE	100096/2018	STATE GOVERNMENT Nagapada Police Station Vs Josef Agidi Onye Kachin	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
23	NDPS S CASE	100056/2019	ANC, Azad Maidan Unit Vs Asgarali Anwarulahak Shaikh	APP Tawade
24	SPL.CASE	100530/2020	The State of Maharashtra Sewree Police Station Vs Niko Pius John	
<u>PRODUCTION OF ACCUSED</u>				
25	NDPS S CASE	100093/2018	State D. B. Marg Police Station Vs Amit Subhash Gaikwad @ Gotya	APP Tawade
26	NDPS S CASE	100204/2019	The State of Maharashtra D.B. Marg Police Station Vs Rani Anilbhai Solanki	
27	REMAND APPLN NDPS	100452/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ANUP ASHOK REDKAR @ MONU	PP
28	REMAND APPLN NDPS	100451/2020	STATE GOVERNMENT Vs Mohammad Faiyaz Mukhtar Khan and Anr.	PP
29	REMAND APPLN NDPS	100475/2020	The State of Maharashtra Vs Dilshad Abdul Kalam Khan	PP
30	REMAND APPLN NDPS	100491/2020	The State of Maharashtra Vs Khadikul Jama Khan @ Khali @ K. K. @ Khali Bhai	PP
31	SPL.CASE	100893/2020	The State of Maharashtra through Wadala T. T. Police Station Vs Mohd. Shoyeb Haidar Khan	PP
<u>SAYHEARING ON EXH.READY</u>				
32	NDPS S CASE	100139/2014	ANC Ghatkopar Unit Vs Baliram Chaudram Kalsan @ Vijay	APP Tawade
(Main Matter REMAND APPLN NDPS/0100096/2014)				
<u>REPORT</u>				
33	REMAND APPLN NDPS	100038/2020	The State- Sion Police Station Vs Imran Kasim Mulla	
34	REMAND APPLN NDPS	100047/2020	The State- Bandra Police Station Vs Salman Akbar Shaikh	
<u>DORMANT FILE</u>				
35	NDPS S CASE	101241/1988	The State Vs Abdul Abdul Karim Anr.DF	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
36	NDPS S CASE	100707/1990	NCB-Mr. Gupte Vs Stephan Kyaramah	SPP

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100926/2018	Ashwini Kumar Lal Bahadur Singh - Applicant Vs The state of Maharashtra - Parksite Police Station - Respondent	Amin Solkar
2	CRI REV APP	100289/2019	First Global Stockbroking Pvt. Ltd. - Applicant Vs Joseph George Enforcement Officer and State of Maharashtra - Respondent	Vishal Suresh Khanavkar
3	CRI REV APP	100711/2019	Dr. Ranbir Singh S/o Mukhtiar Singh-Aplcnt. Vs The State of Maharashtra and Dr. Chetna Nitil K.-Respdt.	Jude C. Fernandes
4	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	
<u>HEARING</u>				
5	CRI REV APP	100964/2017	Dr. Sheela Kesarkar -Aplcnt. Vs Dr. O. P. Vellepware and State of Maharashtra-Respds.	Ashok Baldwa
6	CRI REV APP	100676/2018	Sandford Richard Dsouza@MA-1417-18-Aplcnt. Vs The State of Maharashtra and Kimberley Carrol Dsouza-Respds.	Mohd. Saeed A Moghul
7	CRI M A	101417/2018	Sandford Richard Dsouza@Revn.-676-18-Aplcnt. Vs The State of Maharashtra and Kimberley Carrol Dsouza-Respds.	Mohd. Saeed A Moghul
<u>EVIDENCE PART HEARD</u>				
8	NDPS S CASE	100049/2012	ANC Bandra Unit Vs Mohammad Amir Shaad Khan @ Chhota and two other	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
9	NDPS S CASE	100119/2013	ANC Kandivali Unit Vs Kingsale Arun Dudim	APP Tawade
10	NDPS S CASE	100159/2013	ANC Worli Unit Vs Smt. Mehrunisa Asif Shaikh @ Kali Amma	APP Tawade
<u>EVIDENCE</u>				
11	NDPS S CASE	100129/2016	State, Pydhonie Police Station Vs Julekhabi Sherkhan Shaikh	APP Tawade
<u>HEARING BEFORE CHARGE</u>				
12	NDPS S CASE	100038/2016	State, Khar Police Station Vs AAJA SIPRIYAN OGABONNA	APP Tawade
13	NDPS S CASE	100183/2016	ANC Vs Smt. Fatama Iqbal Shaikh @ ABA	
<u>DOCUMENTS</u>				
14	NDPS S CASE	100047/2014	The State NCB Vs Forget Mapurisa	
<u>COMPLIANCE</u>				
15	NDPS S CASE	100086/2012	State C.S.T. Railway Police Station Vs Kalu Subhash Swine and 1 other	APP Tawade
16	NDPS S CASE	100217/2015	State Ghatkoper Police Station Vs Fakruddin Imamuddin Shah @ Javed	APP Tawade
<u>REPLY/SAY</u>				
17	CRI REV APP	100720/2019	Manmohan R. Goyal - Petitioner (Orig. Complainant) Vs State of Maharashtra - Malabar Hill Police Station - Respondent	P. D. Vishwasrao
18	NDPS M A	100453/2020	Amina Sajid Khan Vs The State of Maharashtra Dharavi Police Station	Taraq Sayed

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
19	CRI M A	101314/2020	M/s. Radheshyam Mines and Minerals. in MA 2680/20 -Aplnt. Vs M/s. Areion Mining P. Ltd. and The State of Maharashtra-Respdts.	Rajesh D. Bindra and Almas Sati
20	CRI M A	101315/2020	M/s. Radheshyam Mines and Minerals and others in MA 1427/2019 --- Applicants Vs M/s. Areion Mining P. Ltd. and The State of Maharashtra-Respdts.	Maqsood Patel, Rohit Sawant
<u>APPEARANCE</u>				
21	SESSIONS CASE	100912/2015	State Bhandup Police Station. Vs Sagar Ramu Gaikwad	APP Tawade
22	SESSIONS CASE	100207/2017	State Bhandup Police Station Vs Sachin @ Darvesh Tangayya Tevar @ Darvesh Prakash Mukadam	APP Tawade
23	SESSIONS CASE	100208/2017	State Bhandup Police Station Vs Sachin @ Darvesh Tangayya Tevar @ Darvesh Prakash Mukadam	APP Tawade
24	REMAND APPLN NDPS	100818/2020	STATE GOVERNMENT OF ANC WORLI UNIT, MUMBAI Vs Smt. Damini Marutri Janbandu @ Akka	SPP
<u>PRODUCTION OF ACCUSED</u>				
25	REMAND APPLN NDPS	100471/2020	STATE GOVERNMENT Ghatkopar P. Station Vs Hrishikesh @ Aplesh Rajendra Pekhle	S.R.Patil
26	REMAND APPLN NDPS	100494/2020	The state of Maharashtra through Nagpada Police Station, Mumbai. Vs Rehan Rais Kureshi	PP

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
27	REMAND APPLN NDPS	100498/2020	STATE GOVERNMENT DCB CID PP PROPERTY CELL Vs MUKTAR AHMED ISRAR ANSARI	
<u>REPORT</u>				
28	REMAND APPLN NDPS	100370/2017	The State Santacruz Police Station Vs Datta Viru Kale and another	
<u>DORMANT FILE</u>				
29	NDPS S CASE	100912/1989	State Mumbai Central Railway Police Station Vs Sangram Pillai Gopal Krishnan	APP Tawade
30	NDPS S CASE	100329/1990	The State of Maharashtra CB CID Vs Liyakat Khan Barkatalli Shaikh	APP
31	NDPS S CASE	100031/2009	State Airport Police Station Vs Ebika Payes	APP Tawade
32	NDPS S CASE	100093/2011	The State ANC Vs Jalauddin Kamruddin Shaikh	
33	NDPS S CASE	100070/2014	ANC Kandivali Unit Vs Pappu Kalam Ansari	APP Tawade
<u>DISCHARGE APPLICATION</u>				
34	NDPS S CASE	100141/2016	MANOJKUJMAR KEELKA, I.O. SIIB AIRPORT Vs EDWARD FRANCIS RODRIGUES	SPP Saldhana Mishra